

the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the news item appeared in the 'Navbharat Times' dated 15 May, 1988 under the caption "Noton Ke Bandal ki Jageh Sadde Kagaz";

(b) whether it is a fact that cases of irregularities in parcels, particularly in open deliveries have come to notice at big stations in most of the divisions on the Western Railway; and

(c) if so, the details of steps taken by Government to check such incidents?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. Both Police and Railway authorities are conducting enquiries into a case of shortage of stamp papers detected at Bettiah Railway Station on 5.5.1988.

(b) No, Sir. No such case of irregularities in handling of parcels, particularly in regard to open deliveries, have come to notice on Western Railway.

(c) In view of reply to (b) above, the question does not arise. However, following preventive steps are being taken as a regular measure:—

- (1) Security arrangements are provided at all major parcel sheds and transhipment sheds.
- (2) Observance of rules relating to booking, stacking, transhipment and delivery of parcels is insisted upon.
- (3) Valuable goods/insured packages are kept in the strong rooms of the parcel/transhipment sheds.
- (4) Major parcel sheds/transhipment points are being guarded

round the clock.

- (5) Surveillance is kept on the movements of suspected persons around parcel sheds/transhipment points.

[English]

Delayed in departure of IC-186, on 16 July, 1988

5012. PROF. MADHU DANDAVATE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that flight IC-186 from Delhi to Bombay Scheduled to leave Delhi at 3.40 p.m. on 16 July, 1988 was delayed upto 6 p.m.;

(b) if so, the reasons therefor;

(c) whether it is a fact that at 6 p.m. all the air passengers had entered the aircraft and then it was announced that due to VIP movement the airport was closed for traffic and the departure of the flight IC-186 would be further delayed by half-an-hour;

(d) if so, whether any complaints from an M.P. on board or other passengers have been received in this regard; and

(e) if so, whether any inquiries into the complaint have been made?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir. Indian Airlines flight IC-186 left Delhi on time at 0700 hrs. on 16 July, 1988.

(b) to (e). Do not arise.

EMU Coaches in Eastern Railway

5013. SHRI ATISH CHANDRA SINHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether EMU Coaches emanating